## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 2733 TO BE ANSWERED ON 04<sup>TH</sup> AUGUST, 2023

# **STENT IMPLANTATION**

#### †2733: SHRI GIRIDHARI YADAV:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether it is a fact that though the Government has fixed the maximum rate for stent implants in heart, the benefits of the reduction in rates is not being passed on to the patients in private hospitals in the country and if so, the details thereof;

(b) whether the charges for stent implantation have been increased to cover-up the reduced rate of stent in the country and if so, the details thereof; and

(c) whether the Government proposes to fix the maximum rate for the stent and its implantation charges in all private hospitals in the country and if so, the details thereof and if not, the reasons therefor?

## ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (c): National List of Essential Medicines (NLEM) published by the Ministry of Health & Family Welfare is incorporated in Schedule-I of the Drugs (Price Control) Order. National Pharmaceutical Pricing Authority (NPPA) under Department of Pharmaceuticals (DoP) fixes the ceiling price of Scheduled medicines specified in the Schedule-I of the Drugs (Prices Control) Order, 2013 (DPCO, 2013) as per the extant provisions of the DPCO, 2013. Further, in case of extraordinary circumstance DPCO, 2013 provides for fixation of ceiling or retail price of any drugs in public interest for such period as it may deem fit.

As informed by DoP, Coronory Stents [Bare Metal Stents (BMS) and Drug Eluting Stents (DES) including metallic DES and Bioresorbable Vascular Scaffold (BVS)/Biodegradable Stents) were included in Schedule-I of DPCO-2013 vide notification No. S.O. 4100 (E) dated 21<sup>st</sup> December 2016. Further, Coronory Stents were included in the NLEM 2022 duly notified by the Ministry of Health and Family Welfare in September 2022. Therefore, Coronory Stents remained in the revised Schedule-I of DPCO-2013 notified by DoP in November 2022 as well.

The ceiling price fixed for Coronary Stents by the NPPA is applicable to all hospitals including private hospitals. Further, Health is a State subject and the primary responsibility of supply of medicines and management of hospitals lies with the State/Union Territory Governments.

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